

LOK SABHA

BULLETIN – PART I

(Brief Record of Proceedings)

Wednesday, December 15, 2021/Agrahayana 24, 1943 (Saka)

No. 144

11.00 A.M.

1. Observation by the Speaker

The Speaker made an observation for smooth functioning of the House.

11.01 A.M.

2. Starred Questions

Starred Question Nos. 241–244 were orally answered.

(Due to interruptions Lok Sabha adjourned at 11.33 A.M. and re-assembled at 2.00 P.M.)

Replies to Starred Question Nos. 245–260 were laid on the Table.

3. Unstarred Questions

Replies to Unstarred Question Nos. 2761—2990 were laid on the Table.

2.00 P.M.**4. Papers laid on the Table**

The Minister of State (Independent Charge) of the Ministry of Science and Technology; Minister of State (Independent Charge) of the Ministry of Earth Sciences; Minister of State in the Prime Minister's Office; Minister of State in the Ministry of Personnel, Public Grievances and Pensions; Minister of State in the Department of Atomic Energy; and Minister of State in the Department of Space (Dr. Jitendra Singh) laid on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for DNA Fingerprinting and Diagnostics, Hyderabad, for the year 2020-2021, alongwith Audited Accounts.
(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Centre for DNA Fingerprinting and Diagnostics, Hyderabad, for the year 2020-2021.
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the National Agri-Food Biotechnology Institute, Mohali, for the year 2020-2021, alongwith Audited Accounts.
(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Agri-Food Biotechnology Institute, Mohali, for the year 2020-2021.
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Centre of Innovative and Applied Bioprocessing, Mohali, for the year 2020-2021, alongwith Audited Accounts.
(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Centre of Innovative and Applied Bioprocessing, Mohali, for the year 2020-2021.
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the

- National Institute of Biomedical Genomics, Kalyani, for the year 2020-2021, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Institute of Biomedical Genomics, Kalyani, for the year 2020-2021.
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Life Sciences, Bhubaneswar, for the year 2020-2021, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Institute of Life Sciences, Bhubaneswar, for the year 2020-2021.
- (6) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Plant Genome Research, New Delhi, for the year 2020-2021, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Institute of Plant Genome Research, New Delhi, for the year 2020-2021.
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Bioresources and Sustainable Development, Imphal, for the year 2020-2021, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Institute of Bioresources and Sustainable Development, Imphal, for the year 2020-2021.
- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Rajiv Gandhi Centre for Biotechnology, Thiruvananthapuram, for the year 2020-2021.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the

Rajiv Gandhi Centre for Biotechnology, Thiruvananthapuram, for the year 2020-2021, together with Audit Report thereon.

- (iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Rajiv Gandhi Centre for Biotechnology, Thiruvananthapuram, for the year 2020-2021.
- (9) (i) A copy of the Annual Report (Hindi and English versions) of the National Centre for Cell Science, Pune, for the year 2020-2021, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Centre for Cell Science, Pune, for the year 2020-2021.
- (10) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Animal Biotechnology, Hyderabad, for the year 2020-2021, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Institute of Animal Biotechnology, Hyderabad, for the year 2020-2021.
- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Institute for Stem Cell and Regenerative Medicine, Bengaluru, for the year 2020-2021, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Institute for Stem Cell and Regenerative Medicine, Bengaluru, for the year 2020-2021.
- (12) (i) A copy of the Annual Report (Hindi and English versions) of the Translational Health Science and Technology Institute, Faridabad, for the year 2020-2021, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the

Government of the working of the Translational Health Science and Technology Institute, Faridabad, for the year 2020-2021.

- (13) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Immunology, New Delhi, for the year 2020-2021, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Institute of Immunology, New Delhi, for the year 2020-2021.
- (14) (i) A copy of the Annual Report (Hindi and English versions) of the National Brain Research Centre, Manesar, for the year 2020-2021, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Brain Research Centre, Manesar, for the year 2020-2021.
- (15) (i) A copy of the Annual Report (Hindi and English versions) of the Technology Information, Forecasting and Assessment Council, New Delhi, for the year 2020-2021, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Technology Information, Forecasting and Assessment Council, New Delhi, for the year 2020-2021.
- (16) (i) A copy of the Annual Report (Hindi and English versions) of the Bose Institute, Kolkata, for the year 2020-2021, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Bose Institute, Kolkata, for the year 2020-2021.

- (17) (i) A copy of the Annual Report (Hindi and English versions) of the National Innovation Foundation-India, Gandhinagar, for the year 2020-2021, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Innovation Foundation-India, Gandhinagar, for the year 2020-2021.
- (18) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Association for the Cultivation of Science, Kolkata, for the year 2020-2021, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Association for the Cultivation of Science, Kolkata, for the year 2020-2021.
- (19) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Nano and Soft Matter Sciences, Bengaluru, for the year 2020-2021, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre for Nano and Soft Matter Sciences, Bengaluru, for the year 2020-2021.
- (20) (i) A copy of the Annual Report (Hindi and English versions) of the Birbal Sahni Institute of Palaeosciences, Lucknow, for the year 2020-2021, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Birbal Sahni Institute of Palaeosciences, Lucknow, for the year 2020-2021.
- (21) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Astrophysics, Bengaluru, for the year 2020-2021, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Astrophysics, Bengaluru, for the year 2020-2021.
- (22)
- (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Geomagnetism, Navi Mumbai, for the year 2020-2021, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Geomagnetism, Navi Mumbai, for the year 2020-2021.
- (23)
- (i) A copy of the Annual Report (Hindi and English versions) of the North East Centre for Technology Application and Reach, Shillong, for the year 2020-2021, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the North East Centre for Technology Application and Reach, Shillong, for the year 2020-2021.
- (24)
- (i) A copy of the Annual Report (Hindi and English versions) of the Indian Academy of Sciences, Bengaluru, for the year 2020-2021, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Academy of Sciences, Bengaluru, for the year 2020-2021.
- (25)
- (i) A copy of the Annual Report (Hindi and English versions) of the Indian Science Congress Association, Kolkata, for the year 2020-2021, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Science Congress

Association, Kolkata, for the year 2020-2021.

- (26) (i) A copy of the Annual Report (Hindi and English versions) of the National Academy of Sciences, India, Prayagraj, for the year 2020-2021, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Academy of Sciences, India, Prayagraj, for the year 2020-2021.
- (27) (i) A copy of the Annual Report (Hindi and English versions) of the Wadia Institute of Himalayan Geology, Dehradun, for the year 2020-2021, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Wadia Institute of Himalayan Geology, Dehradun, for the year 2020-2021.
- (28) (i) A copy of the Annual Report (Hindi and English versions) of the Maharashtra Association for the Cultivation of Science (Agharkar Research Institute), Pune, for the year 2020-2021, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Maharashtra Association for the Cultivation of Science (Agharkar Research Institute), for the year 2020-2021.
- (29) (i) A copy of the Annual Report (Hindi and English versions) of the Aryabhata Research Institute for Observational Sciences, Nainital, for the year 2020-2021, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Aryabhata Research Institute for Observational Sciences, Nainital, for the year 2020-2021.

- (30) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Advanced Study in Science and Technology, Guwahati, for the year 2020-2021, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute of Advanced Study in Science and Technology, Guwahati, for the year 2020-2021.
- (31) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Nano Science and Technology, Mohali, for the year 2020-2021, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute of Nano Science and Technology, Mohali, for the year 2020-2021.
- (32) (i) A copy of the Annual Report (Hindi and English versions) of the International Advanced Research Centre for Powder Metallurgy and New Materials, Hyderabad, for the year 2020-2021, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the International Advanced Research Centre for Powder Metallurgy and New Materials, Hyderabad, for the year 2020-2021.
- (33) (i) A copy of the Annual Report (Hindi and English versions) of the Satyendra Nath Bose National Centre for Basic Sciences, Kolkata, for the year 2020-2021, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Satyendra Nath Bose National Centre for Basic Sciences, Kolkata, for the year 2020-2021.
- (34) (i) A copy of the Annual Report (Hindi and English versions) of the

Raman Research Institute, Bengaluru, for the year 2020-2021, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Raman Research Institute, Bengaluru, for the year 2020-2021.
- (35) (i) A copy of the Annual Report (Hindi and English versions) of the Vigyan Prasar, Noida, for the year 2020-2021, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Vigyan Prasar, Noida, for the year 2020-2021.
- (36) (i) A copy of the Annual Report (Hindi and English versions) of the Indian National Academy of Engineering, Gurugram, for the year 2020-2021, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian National Academy of Engineering, Gurugram, for the year 2020-2021.
- (37) (i) A copy of the Annual Report (Hindi and English versions) of the Indian National Science Academy, New Delhi, for the year 2020-2021, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian National Science Academy, New Delhi, for the year 2020-2021.
- (38) (i) A copy of the Annual Report (Hindi and English versions) of the Council of Scientific and Industrial Research, New Delhi, for the year 2019-2020.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of

the Council of Scientific and Industrial Research, New Delhi, for the year 2019-2020, together with Audit Report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Council of Scientific and Industrial Research, New Delhi, for the year 2019-2020.
- (39) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (38) above.
- (40) (i) A copy of the Annual Report (Hindi and English versions) of the Physical Research Laboratory, Ahmedabad, for the year 2020-2021, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Physical Research Laboratory, Ahmedabad, for the year 2020-2021.
- (41) (i) A copy of the Annual Report (Hindi and English versions) of the National Atmospheric Research Laboratory, Gadanki, for the year 2020-2021, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Atmospheric Research Laboratory, Gadanki, for the year 2020-2021.
- (42) (i) A copy of the Annual Report (Hindi and English versions) of the Saha Institute of Nuclear Physics, Kolkata, for the year 2020-2021, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Saha Institute of Nuclear Physics, Kolkata, for the year 2020-2021.
- (43) (i) A copy of the Annual Report (Hindi and English versions) of the Technology Development Board, New Delhi, for the year 2020-

2021, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Technology Development Board, New Delhi, for the year 2020-2021.

The Minister of State in the Ministry of Steel; and Minister of State in the Ministry of Rural Development (Shri Faggansingh Kulaste) laid on the Table a copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-

- (1) (i) Review by the Government of the working of the MOIL Limited, Nagpur, for the year 2020-2021.
- (ii) Annual Report of the MOIL Limited, Nagpur, for the year 2020-2021, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) (i) Review by the Government of the working of the MSTC Limited, Kolkata, and its subsidiary Ferro Scrap Nigam Limited for the year 2020-2021.
- (ii) Annual Report of the MSTC Limited, Kolkata, and its subsidiary Ferro Scrap Nigam Limited for the year 2020-2021 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (3) (i) Review by the Government of the working of the Eastern Investments Limited, Kolkata, for the year 2020-2021.
- (ii) Annual Report of the Eastern Investments Limited, Kolkata, for the year 2020-2021, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (4) (i) Review by the Government of the working of the MECON Limited, Ranchi, for the year 2020-2021.

- (ii) Annual Report of the MECON Limited, Ranchi, for the year 2020-2021 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (5) (i) Review by the Government of the working of the NMDC Limited, Hyderabad, for the year 2020-2021.
- (ii) Annual Report of the NMDC Limited, Hyderabad, for the year 2020-2021, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (6) (i) Review by the Government of the working of the Rashtriya Ispat Nigam Limited, Visakhapatnam, for the year 2020-2021.
- (ii) Annual Report of the Rashtriya Ispat Nigam Limited, Visakhapatnam, for the year 2020-2021, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (7) (i) Review by the Government of the working of the Bisra Stone Lime Company Limited, Kolkata, for the year 2020-2021.
- (ii) Annual Report of the Bisra Stone Lime Company Limited, Kolkata, for the year 2020-2021, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

The Minister of State in the Ministry of Parliamentary Affairs; and Minister of State in the Ministry of Culture (Shri Arjun Ram Meghwal) laid on the Table a copy each of the following statements (Hindi and English versions) showing Action Taken by the Government on the assurances, promises and undertakings given by the Ministers during various sessions of Fifteenth, Sixteenth and Seventeenth Lok Sabhas:-

FIFTEENTH LOK SABHA

1. Statement No. 38

Eighth Session, 2011

2. Statement No. 32	Ninth Session, 2011
3. Statement No. 29	Twelfth Session, 2012
SIXTEENTH LOK SABHA	
4. Statement No. 19	Seventh Session, 2016
5. Statement No. 20	Ninth Session, 2016
6. Statement No. 16	Twelfth Session, 2017
7. Statement No. 15	Thirteenth Session, 2017-18
8. Statement No. 13	Fifteenth Session, 2018
9. Statement No. 10	Sixteenth Session, 2018
10. Statement No. 10	Seventeenth Session, 2019
SEVENTEENTH LOK SABHA	
11. Statement No. 9	First Session, 2019
12. Statement No. 7	Second Session, 2019
13. Statement No. 5	Fourth Session, 2020
14. Statement No. 4	Fifth Session, 2021
15. Statement No. 3	Sixth Session, 2021

The Minister of State in the Ministry of Parliamentary Affairs; and Minister of State in the Ministry of Culture (Shri Arjun Ram Meghwal) on behalf of the Minister of State in the Ministry of Railways; Minister of State in the Ministry of Coal; and Minister of State in the Ministry of Mines (Shri Danve Raosaheb Dadarao) laid on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Railway Information Systems, New Delhi, for the year 2019-2020, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre for Railway Information Systems, New Delhi, for the year 2019-2020.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

- (3) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-
- (a) (i) Review by the Government of the working of the Braithwaite and Company Limited, Kolkata, for the year 2020-2021.
 - (ii) Annual Report of the Braithwaite and Company Limited, Kolkata, for the year 2020-2021, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
 - (b) (i) Review by the Government of the working of the Railtel Corporation of India Limited, New Delhi, for the year 2020-2021.
 - (ii) Annual Report of the Railtel Corporation of India Limited, New Delhi, for the year 2020-2021, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
 - (c) (i) Review by the Government of the working of the IRCON International Limited, New Delhi, for the year 2020-2021.
 - (ii) Annual Report of the IRCON International Limited, New Delhi, for the year 2020-2021, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
 - (d) (i) Review by the Government of the working of the GE Diesel Locomotive Private Limited, New Delhi, for the year 2020-2021.
 - (ii) Annual Report of the GE Diesel Locomotive Private Limited, New Delhi, for the year 2020-2021, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
 - (e) (i) Review by the Government of the working of the Indian Railway Finance Corporation Limited, New Delhi, for the year 2020-2021.
 - (ii) Annual Report of the Indian Railway Finance Corporation Limited, New Delhi, for the year 2020-2021, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (f) (i) Review by the Government of the working of the Mumbai Railway Vikas Corporation Limited, Mumbai, for the year 2020-2021.
- (ii) Annual Report of the Mumbai Railway Vikas Corporation Limited, Mumbai, for the year 2020-2021, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (g) (i) Review by the Government of the working of the Konkan Railway Corporation Limited, Navi Mumbai, for the year 2020-2021.
- (ii) Annual Report of the Konkan Railway Corporation Limited, Navi Mumbai, for the year 2020-2021, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (h) (i) Review by the Government of the working of the Indian Railway Catering and Tourism Corporation Limited, New Delhi, for the year 2020-2021.
- (ii) Annual Report of the Indian Railway Catering and Tourism Corporation Limited, New Delhi, for the year 2020-2021, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (i) (i) Review by the Government of the working of the National High Speed Rail Corporation Limited, New Delhi, for the year 2020-2021.
- (ii) Annual Report of the National High Speed Rail Corporation Limited, New Delhi, for the year 2020-2021, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (j) (i) Review by the Government of the working of the Dedicated Freight Corridor Corporation of India Limited, New Delhi, for the year 2020-2021.
- (ii) Annual Report of the Dedicated Freight Corridor Corporation of India Limited, New Delhi, for the year 2020-2021, alongwith Audited

Accounts and comments of the Comptroller and Auditor General thereon.

- (k) (i) Review by the Government of the working of the RITES Limited, Delhi, for the year 2020-2021.
- (k) (ii) Annual Report of the RITES Limited, Delhi, for the year 2020-2021, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (l) (i) Review by the Government of the working of the Hassan Mangalore Rail Development Company Limited, Bangalore, for the year 2020-2021.
- (l) (ii) Annual Report of the Hassan Mangalore Rail Development Company Limited, Bangalore, for the year 2020-2021, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (m) (i) Review by the Government of the working of the Container Corporation of India Limited, New Delhi, for the year 2020-2021.
- (m) (ii) Annual Report of the Container Corporation of India Limited, New Delhi, for the year 2020-2021, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (n) (i) Review by the Government of the working of the Hindustan Copper Limited, Kolkata, for the year 2020-2021.
- (n) (ii) Annual Report of the Hindustan Copper Limited, Kolkata, for the year 2020-2021, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (o) (i) Review by the Government of the working of the Bharat Gold Mines Limited, Kolar Gold Fields, for the year 2020-2021.

- (ii) Annual Report of the Bharat Gold Mines Limited, Kolar Gold Fields, for the year 2020-2021, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (p)
 - (i) Review by the Government of the working of the Neyveli Lignite Corporation Limited, Chennai, and its subsidiary companies NLC Tamilnadu Power Limited and Neyveli Uttar Pradesh Power Limited for the year 2020-2021.
 - (ii) Annual Report of the Neyveli Lignite Corporation Limited, Chennai, and its subsidiary companies NLC Tamilnadu Power Limited and Neyveli Uttar Pradesh Power Limited for the year 2020-2021, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (4)
 - (i) A copy of the Annual Report (Hindi and English versions) of the Railway Sports Promotion Board, New Delhi, for the year 2020-2021, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Railway Sports Promotion Board, New Delhi, for the year 2020-2021.
- (5)
 - (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Rock Mechanics, Bengaluru, for the year 2020-2021, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Rock Mechanics, Bengaluru, for the year 2020-2021.
- (6)
 - (i) A copy of the Annual Report (Hindi and English versions) of the Jawaharlal Nehru Aluminum Research Development and Design Centre, Nagpur, for the year 2020-2021, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Jawaharlal Nehru Aluminum Research Development and Design Centre, Nagpur, for the year 2020-2021.
- (7) A copy each of the following Notifications (Hindi and English versions) under sub-section (1) of Section 28 of the Mines and Minerals (Development and Regulation) Act, 1957:-
- (i) The Mineral Conservation and Development (Amendment) Rules, 2021 published in Notification No. G.S.R.780(E) in Gazette of India dated 3rd November, 2021.
 - (ii) The Minerals (Other than Atomic and Hydro Carbons Energy Mineral) Concession (Fourth Amendment) Rules, 2021 published in Notification No. G.S.R.775(E) in Gazette of India dated 2nd November, 2021.
 - (iii) The Mineral (Auction) Third Amendment Rules, 2021 published in Notification No. G.S.R.776(E) in Gazette of India dated 2nd November, 2021.
 - (iv) G.S.R.777(E) published in Gazette of India dated 2nd November, 2021, rescinding Notification No. G.S.R.927(E) dated 3rd December, 2015, subject to certain conditions, mentioned therein.
 - (v) G.S.R.778(E) published in Gazette of India dated 2nd November, 2021, rescinding Notification No. G.S.R.560(E) dated 30th May, 2016, subject to certain conditions, mentioned therein.
 - (vi) G.S.R.744(E) published in Gazette of India dated 14th October, 2021, reserving an area of 156.80 sq. kms, for mineral diamond in Baloda-Belmundi diamond Block (Deposit No. 4 and 13) in Tehsil Saraipali, Chhattisgarh for undertaking prospecting or mining operations through M/s National Mineral Development Corporation Limited-Chhattisgarh

Mineral Development Corporation, a joint venture of National Mineral Development Corporation Limited.

The Minister of State in the Ministry of Consumer Affairs, Food and Public Distribution; and Minister of State in the Ministry of Rural Development (Sadhvi Niranjana Jyoti) laid on the Table:-

(1) A copy of the Notification No. S.O.3957(E) (Hindi and English versions) published in Gazette of India dated 24th September, 2021 making certain amendments in the Notification No. S.O.371(E) dated 8th February, 2017 issued under Section 7 of the Aadhaar (Targeted Delivery of Financial and Other Subsidies, Benefits and Services) Act, 2016.

(2) A copy of the Food Corporation of India (Staff) (Fourth Amendment) Regulations, 2021 (Hindi and English versions) published in Notification No. EP.33(1)/2017 in Gazette of India dated 2nd September, 2021 under sub-section (5) of Section 45 of the Food Corporations Act, 1964.

The Minister of State in the Ministry of Finance (Shri Pankaj Chaudhary) laid on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Madras School of Economics, Chennai, for the year 2020-2021, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Madras School of Economics, Chennai, for the year 2020-2021.

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Policy Research, New Delhi, for the year 2020-2021, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Centre for Policy Research, New

Delhi, for the year 2020-2021.

- (3)
 - (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Development Economics (Delhi School of Economics-University of Delhi), Delhi, for the year 2020-2021, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre for Development Economics (Delhi School of Economics-University of Delhi), Delhi, for the year 2020-2021.
- (4)
 - (i) A copy of the Annual Report (Hindi and English versions) of the Institute for Social and Economic Change, Bengaluru, for the year 2020-2021, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute for Social and Economic Change, Bengaluru, for the year 2020-2021.
- (5)
 - (i) A copy of the Annual Report (Hindi and English versions) of the Institute for Studies in Industrial Development, New Delhi, for the year 2020-2021, alongwith Audited Accounts.
 - (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Institute for Studies in Industrial Development, New Delhi, for the year 2020-2021.
- (6)
 - (i) A copy of the Annual Report (Hindi and English versions) of the National Council of Applied Economic Research, New Delhi, for the year 2020-2021, alongwith Audited Accounts.
 - (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Council of Applied Economic Research, New Delhi, for the year 2020-2021.

(7) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-

- (i) Review by the Government of the working of the Security Printing and Minting Corporation of India Limited, New Delhi, for the year 2020-2021.
- (ii) Annual Report of the Security Printing and Minting Corporation of India Limited, New Delhi, for the year 2020-2021, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(8) A copy each of the following Notifications (Hindi and English versions) under Section 31 of the Securities and Exchange Board of India Act, 1992:-

- (i) The Securities and Exchange Board of India (Bankers to an Issue)(Amendment) Regulations, 2021 published in Notification No. SE-BI/LAD/NRO/GN/2021/26 in Gazette of India dated 30th July, 2021.
- (ii) The Securities and Exchange Board of India (Infrastructure Investment Trusts)(Amendment) Regulations, 2021 published in Notification No. SEBI/LAD/NRO/GN/2021/27 in Gazette of India dated 30th July, 2021.
- (iii) The Securities and Exchange Board of India (Real Estate Investment Trusts)(Amendment) Regulations, 2021 published in Notification No. SEBI/LAD/NRO/GN/2021/28 in Gazette of India dated 30th July, 2021.
- (iv) The Securities and Exchange Board of India (Credit Rating Agencies)(Amendment) Regulations, 2021 published in Notification No. SE-BI/LAD/NRO/GN/2021/29 in Gazette of India dated 3rd August, 2021.
- (v) The Securities and Exchange Board of India (Portfolio Managers)(Third Amendment) Regulations, 2021 published in Notification No. SE-BI/LAD/NRO/GN/2021/31 in Gazette of India dated 3rd August, 2021.

- (vi) The Securities and Exchange Board of India (Alternative Investment Funds)(Third Amendment) Regulations, 2021 published in Notification No. SEBI/LAD/NRO/GN/2021/33 in Gazette of India dated 3rd August, 2021.
- (vii) The Securities and Exchange Board of India (Investment Advisers)(Third Amendment) Regulations, 2021 published in Notification No. SEBI/LAD/NRO/GN/2021/34 in Gazette of India dated 3rd August, 2021.
- (viii) The Securities and Exchange Board of India (Listing Obligations and Disclosure Requirements)(Third Amendment) Regulations, 2021 published in Notification No. SEBI/LAD/NRO/GN/2021/35 in Gazette of India dated 3rd August, 2021 containing corrigendum thereto published in Notification No. SEBI/LAD/NRO/GN/2021/38 in Gazette of India dated 6th August, 2021.
- (ix) The Securities and Exchange Board of India (Issue and Listing of Non-convertible Securities) Regulations, 2021 published in Notification No. SEBI/LAD/NRO/GN/2021/39 in Gazette of India dated 9th August, 2021.
- (x) The Securities and Exchange Board of India (Share Based Employee Benefits and Sweat Equity) Regulations, 2021 published in Notification No. SEBI/LAD/NRO/GN/2021/40 in Gazette of India dated 13th August, 2021.
- (xi) The Securities and Exchange Board of India (Alternative Investment Funds)(Fourth Amendment) Regulations, 2021 published in Notification No. SEBI/LAD/NRO/GN/2021/41 in Gazette of India dated 13th August, 2021.

- (xii) The Securities and Exchange Board of India (Listing Obligations and Disclosure Requirement)(Fourth Amendment) Regulations, 2021 published in Notification No. SEBI/LAD/NRO/GN/2021/42 in Gazette of India dated 13th August, 2021.
- (xiii) The Securities and Exchange Board of India (Issue of Capital and Disclosure Requirement)(Third Amendment) Regulations, 2021 published in Notification No. SEBI/LAD/NRO/GN/2021/45 in Gazette of India dated 13th August, 2021.
- (xiv) The Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers)(Second Amendment) Regulations, 2021 published in Notification No. SEBI/LAD/NRO/GN/2021/46 in Gazette of India dated 13th August, 2021.
- (xv) The Securities and Exchange Board of India (Listing Obligations and Disclosure Requirement)(Fifth Amendment) Regulations, 2021 published in Notification No. SEBI/LAD/NRO/GN/2021/47 in Gazette of India dated 7th September, 2021.
- (xvi) The Securities and Exchange Board of India (Certification of Associated Persons in the Securities Markets) Regulations, 2007 published in Notification No. SEBI/LAD/NRO/GN/2021/48 in Gazette of India dated 7th September, 2021.
- (xvii) The Securities and Exchange Board of India (Certification of Associated Persons in the Securities Markets) Regulations, 2007 published in Notification No. SEBI/LAD/NRO/GN/2021/49 in Gazette of India dated 7th September, 2021.
- (xviii) The Securities and Exchange Board of India (Issue of Capital and Disclosure Requirement)(Fourth Amendment) Regulations, 2021 pub-

- lished in Notification No. SEBI/LAD/NRO/GN/2021/52 in Gazette of India dated 26th October, 2021.
- (xix) The Securities and Exchange Board of India (Listing Obligations and Disclosure Requirement)(Sixth Amendment) Regulations, 2021 published in Notification No. SEBI/LAD/NRO/GN/2021/55 in Gazette of India dated 9th November, 2021.
- (xx) The Securities and Exchange Board of India (Mutual Fund)(Third Amendment) Regulations, 2021 published in Notification No. SEBI/LAD/NRO/GN/2021/56 in Gazette of India dated 9th November, 2021.
- (xxi) The Securities and Exchange Board of India (Alternative Investment Funds)(Fifth Amendment) Regulations, 2021 published in Notification No. SEBI/LAD/NRO/GN/2021/57 in Gazette of India dated 9th November, 2021.
- (xxii) The Securities and Exchange Board of India (Mutual Funds)(Second Amendment) Regulations, 2021 published in Notification No. SEBI/LAD/NRO/GN/2021/36 in Gazette of India dated 5th August, 2021.
- (xxiii) The Securities and Exchange Board of India (Prohibition of Insider Trading)(Second Amendment) Regulations, 2021 published in Notification No. SEBI/LAD/NRO/GN/2021/37 in Gazette of India dated 5th August, 2021.
- (xxiv) The Securities and Exchange Board of India (Portfolio Managers)(Fourth Amendment) Regulations, 2021 published in Notification No. SEBI/LAD/NRO/GN/2021/58 in Gazette of India dated 9th November, 2021.
- (xxv) The Securities and Exchange Board of India (Intermediaries)(Third Amendment) Regulations, 2021 published in Notification No. SE-

BI/LAD/NRO/GN/2021/59 in Gazette of India dated 17th November, 2021.

(9) A copy of the Securities and Exchange Board of India (Regulatory Sand-box)(Amendment) Regulations, 2021 (Hindi and English versions) published in Notification No. SEBI/LAD/NRO/GN/2021/30 in Gazette of India dated 3rd August, 2021 under Section 31 of the Securities and Exchange Board of India Act, 1992, sub-section (3) of Section 30 of the Securities Contracts (Regulation) Act, 1956 and Section 27 of the Depositories Act, 1996.

(10) A copy each of the following Notifications (Hindi and English versions) under Section 31 of the Securities and Exchange Board of India Act, 1992 and Section 27 of the Depositories Act, 1996:-

(i) The Securities and Exchange Board of India (Depositories and Participants)(Amendment) Regulations, 2021 published in Notification No. SEBI/LAD/NRO/GN/2021/43 in Gazette of India dated 13th August, 2021.

(ii) The Securities and Exchange Board of India (Depositories and Participants)(Second Amendment) Regulations, 2021 published in Notification No. SEBI/LAD/NRO/GN/2021/53 in Gazette of India dated 26th October, 2021.

(11) A copy of the Securities Contracts (Regulation)(Stock Exchanges and Clearing Corporations)(Second Amendment) Regulations, 2021 (Hindi and English versions) published in Notification No. SEBI/LAD/NRO/GN/2021/44 in Gazette of India dated 13th August, 2021 under Section 31 of the Securities and Exchange Board of India Act, 1992 and sub-section (3) of Section 30 of the Securities Contracts (Regulation) Act, 1956.

(12) A copy of the Central Goods and Services Tax (Ninth Amendment) Rules, 2021 (Hindi and English versions) published in Notification No.

G.S.R.842(E) in Gazette of India dated 1st December, 2021 under Section 166 of the Central Goods and Service Tax Act, 2017.

(13) A copy of the Securities Contracts (Regulation) (Second Amendment) Rules, 2021 (Hindi and English versions) published in Notification No. G.S.R.520(E) in Gazette of India dated 30th July, 2021 under sub-section (3) of Section 27 of the Securities Contracts (Regulation) Act, 1956.

(14) A copy of the Contingency Fund of India (Amendment) Rules, 2021 (Hindi and English versions) published in Notification No. G.S.R.721(E) in Gazette of India dated 6th October, 2021 under Section 9 of the Fiscal Responsibility and Budget Management Act, 2003.

(15) A copy of the Notification No. S.O.3814(E) (Hindi and English versions) published in Gazette of India dated 17th September, 2021, together with an explanatory memorandum notifying the date for filing of declaration under the Taxation and other Laws (Relaxation of certain provisions) Act, 2020, issued under Section 3 of the said Act.

(16) A copy of the Income-tax (32nd Amendment) Rules, 2021 (Hindi and English versions) published in Notification No. G.S.R.831(E) in Gazette of India dated 23rd November, 2021 under Section 296 of the Income-tax Act, 1961, together with an explanatory memorandum.

(17) A copy of the Guidelines (Hindi and English versions) under sub-section (4) of Section 194-O, sub-section (3) of Section 194Q and sub-section (1-I) of Section 206C of the Income-tax Act, 1961 under the said Act together with an explanatory memorandum.

(18) A copy of the Notification No. G.S.R.581(E) (Hindi and English versions) published in Gazette of India dated 19th August, 2021, together with an explanatory memorandum making certain amendments in the Notification No.

57/2000-Cus., dated 8th May, 2000 under Section 159 of the Customs Act, 1962.

The Minister of State in the Ministry of Commerce and Industry (Smt. Anupriya Singh Patel) laid on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Basic Chemicals Cosmetics and Dyes Export Promotion Council (CHEMEXCIL), Mumbai, for the year 2020-2021, alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Basic Chemicals Cosmetics and Dyes Export Promotion Council (CHEMEXCIL), Mumbai, for the year 2020-2021.
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Plastics Export Promotion Council, Mumbai, for the year 2020-2021, alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Plastics Export Promotion Council, Mumbai, for the year 2020-2021.
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Federation of Indian Export Organisations, New Delhi, for the year 2020-2021, alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Federation of Indian Export Organisations, New Delhi, for the year 2020-2021.
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Services Exports Promotion Council, New Delhi, for the year 2020-2021, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Services Exports Promotion Council, New Delhi, for the year 2020-2021.
- (5)
- (i) A copy of the Annual Report (Hindi and English versions) of the Rubber Board, Kottayam, for the year 2020-2021.
 - (ii) A copy of the Annual Accounts (Hindi and English versions) of the Rubber Board, Kottayam, for the year 2020-2021, together with Audit Report thereon.
 - (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rubber Board, Kottayam, for the year 2020-2021.
- (6)
- (i) A copy of the Annual Report (Hindi and English versions) of the Export Inspection Council (including its Export Inspection Agencies), New Delhi, for the year 2019-2020.
 - (ii) A copy of the Annual Accounts (Hindi and English versions) of the Export Inspection Council (including its Export Inspection Agencies), New Delhi, for the year 2019-2020, together with Audit Report thereon.
 - (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Export Inspection Council (including its Export Inspection Agencies), New Delhi, for the year 2019-2020.
- (7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.
- (8)
- (i) A copy of the Annual Report (Hindi and English versions) of the Pharmaceuticals Export Promotion Council of India, Hyderabad, for the year 2020-2021, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Pharmaceuticals Export Promotion Council of India, Hyderabad, for the year 2020-2021.
- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Packaging, Mumbai, for the year 2020-2021, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Packaging, Mumbai, for the year 2020-2021.

The Minister of State in the Ministry of Textiles; and Minister of State in the Ministry of Railways (Smt. Darshana Vikram Jardosh) laid on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-
 - (a) (i) Review by the Government of the working of the National Jute Manufactures Corporation, Kolkata, for the year 2019-2020.
 - (ii) Annual Report of the National Jute Manufactures Corporation, Kolkata, for the year 2019-2020, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
 - (b) (i) Review by the Government of the working of the National Handloom Development Corporation Limited, Lucknow, for the year 2019-2020.
 - (ii) Annual Report of the National Handloom Development Corporation Limited, Lucknow, for the year 2019-2020, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Textiles Committee, Mumbai, for the year 2017-2018, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Textiles Committee, Mumbai, for the year 2017-2018.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

The Minister of State in the Ministry of Parliamentary Affairs; and Minister of State in the Ministry of Culture (Shri Arjun Ram Meghwal) on behalf of the Minister of State in the Ministry of Commerce and Industry (Shri Som Parkash) laid on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Office of the Controller General of Patents, Designs, Trade Marks and Geographical Indications, Mumbai, for the year 2019-2020.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Office of the Controller General of Patents, Designs, Trade Marks and Geographical Indications, Mumbai, for the year 2019-2020.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Quality Council of India, New Delhi, for the year 2020-2021, alongwith Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Quality Council of India, New Delhi, for the year 2020-2021.

(4) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-

- (i) Review by the Government of the working of the National Industrial Corridor Development Corporation Limited, New Delhi, for the year 2019-2020.
- (ii) Annual Report of the National Industrial Corridor Development Corporation Limited, New Delhi, for the year 2019-2020, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(5) A copy of the Calcium Carbide (Amendment) Rules, 2021 (Hindi and English versions) published in Notification No. G.S.R.610(E) in Gazette of India dated 1st September, 2021 under sub-section (4) of Section 29 of the Petroleum Act, 1934.

(6) A copy each of the following Notifications (Hindi and English versions) under sub-section (8) of Section 18 of the Explosives Act, 1884:-

- (i) The Ammonium Nitrate (Amendment) Rules, 2021 published in Notification No. G.S.R.608(E) in Gazette of India dated 1st September, 2021.
- (ii) The Static and Mobile Pressure Vessels (Unfired) (Amendment) Rules, 2021 published in Notification No. G.S.R.609(E) in Gazette of India dated 1st September, 2021.

(7) A copy of the Boiler Accident Inquiry Rules, 2021 (Hindi and English versions) published in Notification No. G.S.R.743(E) in Gazette of India dated 14th October, 2021 under sub-section (2) of Section 28A of the Boilers Act, 1923.

(8) A copy of the Flat Transparent Sheet Glass (Quality Control) Order, 2021 (Hindi and English versions) published in Notification No. S.O.4144(E) in

Gazette of India dated 7th October, 2021 under Section 40 of the Bureau of Indian Standards Act, 2016.

(9) A copy of the Notification No. F. No. P-29014/101/2020-LEI (Hindi and English versions) published in Gazette of India dated 16th April, 2021, relating to Production Linked Incentive Scheme (PLI) for white goods (Air Conditioners and LED lights) manufacturers in India.

(10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

The Minister of State in the Ministry of Communications (Shri Devusinh Chauhan) laid on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-

- (a) (i) Review by the Government of the working of the ITI Limited, Bengaluru, for the year 2020-2021.
- (ii) Annual Report of the ITI Limited, Bengaluru, for the year 2020-2021, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (b) (i) Review by the Government of the working of the Bharat Sanchar Nigam Limited, New Delhi, for the year 2020-2021.
- (ii) Annual Report of the Bharat Sanchar Nigam Limited, New Delhi, for the year 2020-2021, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (c) (i) Review by the Government of the working of the Mahanagar Telephone Nigam Limited, New Delhi, for the year 2020-2021.
- (ii) Annual Report of the Mahanagar Telephone Nigam Limited, New Delhi, for the year 2020-2021, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (d) (i) Review by the Government of the working of the Telecommunications Consultants India Limited, New Delhi, for the year 2020-2021.
- (ii) Annual Report of the Telecommunications Consultants India Limited, New Delhi, for the year 2020-2021, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Development of Telematics, New Delhi, for the year 2020-2021, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre for Development of Telematics, New Delhi, for the year 2020-2021.
- (3) A copy of the Indian Telegraph Right of Way (Amendment) Rules, 2021 (Hindi and English versions) published in Notification No. G.S.R.749(E) in Gazette of India dated 21st October, 2021 under sub-section (5) of Section 7 of the Indian Telegraph Act, 1885.

5. Message from Rajya Sabha

Secretary General reported a message from Rajya Sabha that at its sitting held on the 8th December, 2021, Rajya Sabha passed the Surrogacy (Regulation) Bill, 2019, with amendments and returned the Bill with the request that the concurrence of Lok Sabha to the amendments be communicated to Rajya Sabha.

6 Bill as amended by Rajya Sabha – Laid on the Table

The Surrogacy (Regulation) Bill, 2019

2.05 P.M.**7. Reports of Committee on Petitions**

Shri Sushil Kumar Singh presented the following Reports (Hindi and English versions) of the Committee on Petitions:-

- (1) Twenty-third Report on the Action Taken by the Government on the recommendations made by the Committee on Petitions (Sixteenth Lok Sabha) in their Fifty-eighth Report on the representation of Shri Satyendra Singh forwarded by Shri Vinod Sonkar, M.P., Lok Sabha, regarding condition of higher education in the country with special reference to Guru Ghasidas Vishwavidyalaya, Bilaspur, Chhattisgarh.
- (2) Twenty-fourth Report on the Action Taken by the Government on the recommendations made by the Committee on Petitions (Seventeenth Lok Sabha) in their Fifth Report on the representation of Smt. Suman Dudee forwarded by Shri Rajendra Agrawal, M.P., Lok Sabha alleging injustice to her spouse, Colonel (TS) (Retd.) Ran Singh Dudee by denying him consequential benefits and other important issues related therewith.
- (3) Twenty-fifth Report on the Action Taken by the Government on the recommendations made by the Committee on Petitions (Seventeenth Lok Sabha) in their Ninth Report on the representation of Shri Shyamal Kumar Das regarding inordinate delay in his appointment in Airports Authority of India, Kolkata on compassionate grounds and other important issues related therewith.

8. Reports of Committee on Papers laid on the Table

Shri Pallab Lochan Das presented the Fifty-third to Sixtieth Reports (Original) and Sixty-first to Sixty-third Reports (Action Taken) (Hindi and English versions) of the Committee on Papers Laid on the Table (2021-2022).

9. Statements by Ministers

- (1) The Minister of State in the Ministry of Steel; and Minister of State in the Ministry of Rural Development (Shri Faggansingh Kulaste) laid a statement (Hindi and English versions) regarding the status of implementation of the recommendations contained in the 21st Report of the Standing Committee on Coal, Mines and Steel on "Safety Management and Practices in Steel PSUs" pertaining to the Ministry of Steel.
- (2) The Minister of State in the Ministry of Commerce and Industry (Smt. Anupriya Singh Patel) laid the following statements (Hindi and English versions) regarding:-
 - (i) the status of implementation of the recommendations contained in the 155th Report of the Department-related Parliamentary Standing Committee on Commerce on "Action Taken by Government on the recommendations /observations contained in 150th Report of the Committee on export of organic products: challenges and opportunities" pertaining to the Department of Commerce, Ministry of Commerce and Industry.
 - (ii) the status of implementation of the recommendations/observations contained in the 156th Report of the Department-related Parliamentary Standing Committee on Commerce on Demands for Grants (2020-2021) (Demand No. 10) pertaining to the Department of Commerce, Ministry of Commerce and Industry.

- (iii) the status of implementation of the recommendations/observations contained in the 159th Report of the Department-related Parliamentary Standing Committee on Commerce on Demands for Grants (2021-2022) (Demand No. 10) pertaining to the Department of Commerce, Ministry of Commerce and Industry.
- (3) The Minister of State in the Ministry of Communications (Shri Devusinh Chauhan) laid a statement (Hindi and English versions) regarding the status of implementation of the recommendations/observations contained in the 23rd Report of the Standing Committee on Communications and Information Technology on "Demands for Grants (2021-2022)" pertaining to the Department of Telecommunications, Ministry of Communications.

10. Motion for Election of two Members to the Tea Board

Shrimati Anupriya Singh Patel moved the following:-

“That in pursuance of clause (f) of sub-section (3) of Section 4 of the Tea Act, 1953, read with rule 4(1)(b) of the Tea Rules, 1954, the members of this House do proceed to elect, in such manner, as the Speaker may direct, two members from amongst themselves to serve as members of the Tea Board subject to the other provisions of the said Act and rules made thereunder.”

The motion was adopted.

2.08 P.M.**11. Matters Under Rule 377**

As directed by the Chair, the following members laid on the Table statements on matters sought to be raised by them under Rule 377 as indicated against each:-

- (1) Shri Raju Bista regarding water scarcity in Darjeeling parliamentary constituency.
- (2) Shri Nitesh Ganga Deb regarding completion of land acquisition process pertaining to Talcher-Bimlagarh railway project.
- (3) Shri Arun Kumar Sagar regarding construction of a Railway over Bridge in Shahjahanpur parliamentary constituency.
- (4) Shri Girish Bhalchandra Bapat regarding construction of a road leading to Pune Airport.
- (5) Shri Jayant Sinha regarding development of an archaeological site at Sitagarha in Hazaribagh.
- (6) Shri Sushil Kumar Singh regarding opening of a new Kendriya Vidyalaya at Tekari block, district Gaya, Bihar.
- (7) Shri Parvesh Sahib Singh regarding Regulation of hair transplant market.
- (8) Smt. Aparajita Sarangi regarding safety of women in Odisha.
- (9) Dr. Jai Sidheshwar Shivachary Mahaswamiji regarding Live telecast of Solapur Gadda Yatra.
- (10) Shri Ashok Kumar Rawat regarding creation of a Munsif Court in Kanpur district.
- (11) Shri Mukesh Rajput regarding need to start construction work of ROBs in Farrukhabad parliamentary Constituency.

- (12) Shri M. K. Raghavan regarding facilities for CGHS Beneficiaries in Kozhikode.
- (13) Shri Rajmohan Unnithan regarding setting up of a Passport office in Kasaragod district, Kerala.
- (14) Shri V. K. Sreekandan regarding infant and child mortality in Attappadi tribal area, Kerala.
- (15) Shri S. R. Parthiban regarding privatization of Salem Steel Plant.
- (16) Prof. Saugata Roy regarding deaths of Armed Police Personnel in J&K.
- (17) Shri Sunil Kumar Mondal regarding construction of a small Dam on river Mundeshwary in West Bengal.
- (18) Shri Rajan Baburao Vichare regarding condition of buildings of Post Offices in Thane Parliamentary Constituency.
- (19) Shri Dileshwar Kamait regarding Rail facilities in East Central Railway Zone.
- (20) Shri Kunwar Danish Ali regarding maintenance and beautification of historical Monuments.
- (21) Shri P.R. Natarajan regarding Electricity (Amendment) Bill-2021.
- (22) Shri Thol Thirumaavalavan regarding crimes against SCs and STs in Uttar Pradesh.

2.08 P.M.

(Due to interruptions, Lok Sabha adjourned till 11.00 A.M., Thursday, the 16th December, 2021.)

UTPAL KUMAR SINGH
Secretary General